

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (f). The information is being collected and will be laid on the table of the House.

Free Medical Services by Voluntary Organisations

7206. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some voluntary organisations have been providing free medical services to the people in the country;

(b) if so, the details thereof, State-wise and Union Territory-wise;

(c) whether some facilities have also been provided to these organisations to make them more dedicated towards the people; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). No survey has been carried out by the Central Government in respect of voluntary organisations with regard to the free medical services provided by them to the people in the country. Ministry of Health and Family Welfare operates two Schemes, namely (i) Scheme for Improvement of Medical Services and (ii) Special Health Scheme for Rural Areas. Financial assistance is provided in these schemes to encourage registered voluntary organisations in their dedication by means of expansion of medical facilities and setting up of small hospitals in rural areas. Such registered voluntary organisations have to agree to keep 1/5th and 1/3rd beds respectively of the total bed strength of the hospital as free for the poor and indigent patients.

Food Poisoning

7207. SHRI R.N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether at least 87 persons died and more than 150 were hospitalised due to food poisoning at Raipura Village near Lucknow on 16th April, 1990 as reported in the "Hindustan Times" dated 17 April, 1990:

(b) if so, the details thereof;

(c) whether any inquiry has since been conducted; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). As per information received from the U.P. Govt., in a dinner party arranged in connection with the Tilak ceremony by a resident of Village Raipura of District Basti, 64 deaths have been reported due to food poisoning and another 72 persons were hospitalised. They were given treatment in the hospitals and subsequently discharged

(c) and (d). An inquiry has been ordered and investigations are under process.

Family Planning at Enterprise Level

7208. SHRIMATI VASUNDHARA RAJE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to introduce family planning programmes at the enterprise level;

(b) whether the National Conference on

Corporate Sector and family welfare programme held at New Delhi in April, 1990 has made certain recommendation in this regard, if so, the details thereof; and

(c) the steps taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) Government of India already provide for promotion of National Family Welfare Programme on voluntary basis for the entire population in the country including workers and their families in the Corporate Sector.

(b) and (c). The details of the recommendations have not yet been received.

Outlay for Health in Orissa

7209. SHRI GOPI NATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the Seventh Five Year Plan outlay on Medical and Public Health for Orissa;

(b) whether Government have taken steps to revise the allocation in Eighth Five Year Plan for Medical and Public Health for Orissa in view of the urgent need to provide such facilities to its people; and

(c) if so, the details of the allocation made to Orissa on Medical and Public Health in Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The outlay on Medical and Public Health for Orissa during Seventh Five Year Plan was Rs.5450 lakhs.

(b) and (c). The Eighth Plan has not been finalised, as such the amount of outlay fixed for the Eighth Plan for Medical and

Public Programmes and other details cannot be furnished at this stage.

Flood Problem of West Dinajpur

7210. SHRI A.K. ROY: Will the Minister of WATER RESOURCES be pleased to refer to the reply given on 11.4.1990 to Unstarred Question No. 4353 regarding water logging problem in West-Bengal and state:

(a) the details of the 1300 sq. kms. and 2300 sq. kms flood affected areas in West Dinajpur of West Bengal and outline of the scheme contemplated in this regard; and

(b) whether Union Government propose to help the State in combating the flood problem in that area?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) About 52,000 homes in 1987 and 1,45,000 homes in 1988 were damaged. The loss to irrigation and flood control structures was estimated at about Rs. 1.8 crores and Rs.5.0 crores respectively. Flood control measures comprising of embankment and drainage schemes in the district have been contemplated.

(b) Union Government has prepared the flood control plan of Mahananda river system covering the district and sent to State Government for formulating detailed schemes and execution from their plan resources. Centre gives block grants and loans to the States considering requirements of all sector including that of flood sector in view.

[*Translation*]

SC/ST Employees in Health Ministry

7211. SHRI CHHABIRAMARGAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: